

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 21880 OF 2014
WITH PRAYER FOR INTERIM RELIEF

DIR., U.P. RAJYA KRISHI UTPADAN

MANDI PRAISHAD & ORS.

...PETITIONERS

VERSUS

AMAR NATH INDUSTRIES & ORS.

...RESPONDENTS

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgment and Order dated 17.04.2014 passes by the High Court of Judicature at Allahabad, Lucknow Bench, Lucknow in W.P. No. 719(M/B) of 2003.

It is submitted that Mr. Pradeep Misra, Advocate has filed a letter dated 11.08.2014 (copy included as page no. 61 of the Special Leave Petition)

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 22nd day of August, 2014.

ASSISTANT REGISTRAR

Copy to:

Mr. Pradeep Misra, Advocate

ASSISTANT REGISTRAR